## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA UNSTARRED QUESTION NO 615 TO BE ANSWERED ON 2<sup>nd</sup> DECEMBER, 2015

# DELAY IN ROLLING OUT SERVICES

#### †615. SHRIMATI JYOTI DHURVE:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) has recommended to cancel the licenses of the companies unable to roll out services on time;

(b) if so, the details thereof along with the erring companies;

(c) the action proposed to be taken in the licensing agreement in case of failing to roll out the service within stipulated timeframe; and

(d) the action taken by the Government against erring telecom companies as per the licensing conditions, company-wise?

#### ANSWER

# THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) &(b) TRAI vide its letters dated 18<sup>th</sup> November 2010 and 22<sup>nd</sup> December 2010 recommended for cancellation of 43 Unified Access Services(UAS) licenses of the companies unable to roll out services on time. The details of erring companies are enclosed as **Annexure I.** 

(c) &(d) Matter was examined in the Department of Telecommunications and after taking legal opinion of Ministry of Law and Justice, it was decided to recover Liquidated Damages (LD) from the defaulters in accordance with terms and conditions of respective License(s) and not to take any action for cancellation of Licenses. However, 39 of these licenses were subsequently cancelled vide Hon'ble Supreme court for other reasons vide judgments dated 2.2.2012 in WP(Civil) No. 423/2010 &10/2011. The process for recovery of LD from the defaulters has already been initiated. Matter regarding methodology of calculating LD is subjudice with Hon'ble Supremecourt of India ,vide Civil Appeal No. 25442 of 2012, Uol Vs Unitech Wireless.

Contd.....2/-

List of companies whose Universal Access Services(UAS) Licenses were recommended for cancellation by TRAI due to not meeting out roll out obligations:

No.	Name of Licensee Company	Number of UAS licences
1.	Aircel Ltd.	1
2.	Dishnet Wireless Ltd.	3
3.	Etisalat DB Telecom Pvt. Ltd.	2
4.	Loop Telecom Ltd.	14
5.	Sistema Shyam Teleservices Ltd.	10
6.	Unitech Wireless (East) Pvt. Ltd.	2
7.	Unitech Wireless (North) Pvt. Ltd.	5
8.	Unitech Wireless (West) Pvt. Ltd.	1
9.	Idea Cellular	2
10.	Spice communications LTD.	3
Total		43

\*\*\*\*\*